

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/18/2018
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : CASCADE ENERGY PVT LTD
NAME OF THE RESPONDENT(S) : ROHIT RABINDRANATH
UNDER SECTION : 241-242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Athiban Vijay
Sricharan Rangarajan

Counsel for
R

Athiban

P.V. SABARIDAN

for Counsel for
Petitioner.

P.V. Sabaridan

ORDER

Counsel for Petitioner present. Counsel for Respondent prayed for time to file counter to the contempt petition. At request, time is enlarged. Put up on 06.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)